Shri RAJ BAHADUR: That question is under examination. I may add that we are not quite sure of the success of the system of Dak Sevaks.

SHRI K. C. GEORGE: May I know why the Dak Sevak system is contemplated by the Government?

MR. CHAIRMAN: The hon. Minister says that it is still under examination and that they are not committed to anything.

Prof. G. RANGA: May I know, Sir, whether this gentleman, Marathe, P. M. G. of Bombay, has made some recommendations with a view to enable the Government to achieve economies and if so, on what lines?

Shri RAJ BAHADUR: Now, Sir, the purpose was to go into the question of difficulties of the staff, improvement of the rural postal service and the R. M. S. and the officer concerned went into all these three aspects of the problem and has submitted his views in a report consisting of different parts. Now we have got to go into it to see what necessary action is to be taken on his recommendation.

SHRI K. C. GEORGE: Will the Government lay these recommendations on the Table later on, I mean at least the general trends of his recommendations with regard to the improvement of rural postal service?

Shri RAJ BAHADUR: As I have said already any Member interested will be supplied the necessary information he wants.

*593. [The questioner, Shri K. L. Narasimham, was absent.]

Mr. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

GRANT OF CENTRAL SCALES OF PAY TO EX-STATE P. & T. SERVICES

*593. Shri K. L. NARASIMHAM: Will the Minister for Communications 37 C.S.D.

be pleased to state whether the question of granting Central scales of pay to the employees of the ex-State Post and Telegraph Services with retrospective effect from the date of federal financial integration, is still under the consideration of Government; and, if so, when a decision is likely to be arrived at?

THE DEPUTY MINISTER FOR COM-MUNICATIONS (SHRI RAJ BAHADUR): The question is under examination but it will be some time before a decision is arrived at.

COMPENSATION TO SUGAR FACTORIES

109. SHRI P. C. BHANJ DEO: Will the Minister for Food and Agriculture be pleased to state how much out of the total amount of Rs. 4,30,00,000 provided for paying compensation to sugar factories in the Supplementary Estimates for the year 1952-53 has so far been disbursed?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI): Rs. 1.94,84,336 upto 31st March 1953.

RECOVERIES MADE FROM THE STATES UNDER THE LAND RECLAMATION SCHEME

110. Shri P. C. BHANJ DEO: Will the Minister for Food and Agriculture be pleased to state the recoveries so far made from the State Governments under the Land Reclamation Scheme against the estimated recoveries of Rs. 3,96,20,000 shown in the Supplementary Demands for Grants for the year 1952-53?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI): Recoveries actually effected so far amount to Rs. 36,48,345. In addition, recoveries totalling Rs. 1,49.62,392 are likely to be adjusted in the accounts for 1952-53. The total recoveries from the State Governments during 1952-53 would thus be Rs. 1,86,10,737.